

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH.

Contempt Petition No.20/2001  
in  
Original Application No.81/1998

Dated this Tuesday the 4th September, 2001

Coram : Hon'ble Shri Justice Birendra Dikshit, Vice Chairman  
Hon'ble Shri B.N. Bahadur, Member (A)

Shri K.T. Waghmare.

.. Applicant/  
Petitioner.

Vs.

1. Shri O.P. Agrawal,  
Divisional Railway Manager,  
Hyderabad Division,  
South Central Railway,  
Secunderabad, A.P.,  
Pin-500071.
2. Shri N. Krathivasan,  
General Manager,  
S.C. Railway, Railway Nilayam,  
Secunderabad, A.P.-500071.
3. Shri Rajkamal Rao,  
Chief Personnel Officer,  
Rail Nilayam, 4th Floor,  
S.C. Rly., Secunderabad,  
A.P. 500071.


.. Respondents/  
Contemners.

Tribunal's Orders on Contempt Petition (Oral)

Heard Learned Counsel for both the sides.

We do not find any case being made out to draw Contempt  
Petition under Section 11/12 of Contempt of Courts Act.

The Contempt Petition No.20/2001 is dismissed.

  
( B.N. Bahadur )  
Member (A)

  
(Birendra Dikshit)  
Vice Chairman.

H.